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Title: Need to amend Article 371 of the Constitution for enabling region-wise reservations in jobs and admissions to educational institutions in Karnataka. – Laid.

SHRI NARSINGRAO H. SURYAWANSHI (BIDAR): The people of Karnataka have been demanding for amendment of Article 371 of the Constitution of India to provide for region-wise reservation in employment and admission to educational institutions in the State on the lines of provision made in Article 371D of the Constitution of India in respect of Andhra Pradesh.

I request Hon'ble Minister of Home Affairs to consider our request.